

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 30(ND)14
CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.03.2017

NAME OF THE COMPANY: Girish Jain & Anr. Vs. Triumph Tutorials Pvt. Ltd. & Ors.

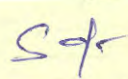
SECTION OF THE COMPANIES ACT: 397/398

S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	ANKIT SHAH	Adv.	Petitioner	Ankit Shah
2.	Ranjit Pandey	PC2	Respondent	Ranjit Pandey


ORDER

Request is being made on behalf of the petitioner on the grounds that the counsel is unable to come from Jaipur. The English translations have still not been filed by the petitioner. Further time is being objected to by the respondents. In the interest of justice, one further opportunity is given to the petitioner for necessary compliance.

To come up on 14.07.2017.



(S.K.Mohapatra)
Member Technical



(Ina Malhotra)
Member Judicial